

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s. AMW COMMERCIAL VEHICLE APPLICATIONS LIMITED

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	M/s. AMW Commercial Vehicle Applications Limited
2	Date of incorporation of corporate debtor	08/01/2010
3	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U34105MH2010PLC198698
5	Address of the registered office and principal office (if any) of corporate debtor	Office No. 7, 2nd Floor, Readymoney Terrace, 167, Dr. A.B. Road, Worli, Mumbai- 400018
6	Date of closure of Insolvency Resolution Process	22-11-2024
7	Liquidation commencement date of corporate debtor	Order dated: 25-10-2024 (Order received on 22-11-2024)
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Avinash Ambikaprasad Shukla IBBI/IPA-003/IPA-N00243/2019 -2020/12839
9	Address and e-mail of the liquidator, as registered with the Board	Level 3, Padma Palace, Plot No.79, Sector 28, Vashi, Navi Mumbai, Maharashtra, 400703 avinashshukla1708@gmail.com
10	Address and e-mail to be used for Correspondence with the liquidator	Waterfall Insolvency Professionals Private Limited, 1221, Maker Chambers V, Nariman Point, Mumbai-400021. Email id: ip.amwvehicle@gmail.com
11	Last date for submission of claims	22-12-2024 (From the date of receipt of order i.e. 22-11-2024)

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **M/S. AMW COMMERCIAL VEHICLE APPLICATIONS LIMITED on 25-10-2024 (Order received on 22-11-2024)** i.e. date of passing of order of liquidation under section 33 of the Code.

The stakeholders of M/s. AMW Commercial Vehicle Applications Limited **to submit their claims with proof on or before 22-12-2024**, (From the date of receipt of order i.e. 22-11-2024) to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Avinash Ambikaprasad Shukla

Liquidator of

M/s. AMW Commercial Vehicle Applications Limited

Reg. No.: IBBI/IPA-003/IPA-N00243/2019 -2020/12839

Date: 27-11-2024

Place: Mumbai